

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.12.2023

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6006 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	West Bengal Industrial Development Corporation Vs. Pankaj Tibrewal Resolution Professional of Dutta Agro Mills Pvt. Ltd.	Avinash Das
2.	I.A. No. 6009 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Iqbal Vali Bux Vs. Jinbhuvish Power Generations Pvt. Ltd.	Ridhima

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